

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
HYDERABAD

O.A. NO.590/95

Between:

Date of Order: 14.6.95.

Smt M.Annapurna

...Applicant.

And

1. The Director General Fisheries,
Survey of India, Botawala Chambers,
Sir P.M.Road, Bombay - 400 001.

2. The Zonal Director,
Fisheries Survey of India,
Fishing Harbour Road,
Visakhapatnam 530 001.

...Respondents.

Counsel for the Applicant : Mr.N.Rama Mohana Rao

Counsel for the Respondents : Mr.N.V.Raghava Reddy, Addl.GSC.

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

contd...

(R1)

-2-

O.A.590/95.

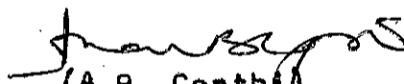
Dt. of Decision : 14-06-95.

ORDER

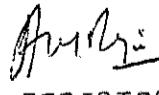
1. As per Hon'ble Shri A.B. Gorthi, Member (Admn.)

This is a case which has come up on being mentioned by Shri N.V.Raghava Reddy, learned additional central Govt. standing counsel ~~has~~ ^{has} drawn my attention to an error that has crept in the second sentence of para-3 of our judgement dt. 05-05-95 in OA.No.590/95. In that, we noted that it was Shri N.V.Raghava Reddy, learned counsel for the respondents who stated that keeping in view the extreme indigent circumstances of the applicant's family, the applicant deserved compassionate appointment and further that he drew our attention to the case of one Smt. Shyamala (OA.299/93). On hearing learned counsel for both the parties, now we find that the above assertions/ pleadings were made by the learned counsel for the applicant and not by Shri N.V.Raghava Reddy, learned counsel for the respondents.

2. We therefore direct, ^{that} our order dated 05-05-1995 in OA.No.590/95 should be read along with this order.


(A.B. Gorthi)
Member (Admn.)

Dated : The 14th June 1995.
(Dictated in Open Court)


16-06-95
DEPUTY REGISTRAR (J)

apr

To

1. The Director General Fisheries, Survey of India, Botawala Chambers, Sir P.M.Road, Bombay - 400 001.
2. The Zonal Director, Fisheries Survey of India, Fishing Harbour Road, Visakhapatnam - 530 001.
3. One copy to Mr. N.Rama Mohan Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr. N.V. Raghava Reddy, Addl. GSC, CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

YLKR

Typing
TYPED BY
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COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE SHRI A.V.HARIKANTH: MEMBER (J)

AND

THE HON'BLE SHRI A.B.GORTHI: MEMBER (A)

DATED 14-6-95

ORDER/JUDGMENT

M.A.NO/R.P.NO./C.P.NO.

in
D.A. NO. 580/95

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Rejected/Ordered.

No order as to costs.

YLKR

